

For the month of January, 2018

PO WISE INSTITUTION, DISPOSAL AND PENDENCY
JUDGESHIP --- SAHIBGANJ
Nature-- CIVIL

Sl. No.	Name and Designation of the Officer	Institution on		Transferred to other Court	DISPOSAL								PENDENCY			
		Filing	Receiving		AGE WISE				Contested	Uncontested	Total	ADR	0-5 Yrs	5-10 Yrs	>10 Yrs	Total
					0-5 Yrs	5-10 Yrs.	>10 Yrs	Total								
1	Gopal Kumar Roy, Principal District & Sessions Judge, Sahibganj	13	-	1	3	-	0	3	2	1	3	-	110	1	0	111
2	Sri Deepak Nath Tiwari, Principal Judge, Family Court, Sahibganj	24	-	-	39	-	-	39	6	33	39	11	165	0	0	165
3	Sri Ram Bachan Singh, District & Addl. Sessions Judge-I, Ssahibganj	-	-	-	-	-	-	0	-	-	0	-	8	2	1	11
4	Sri Binay Kumar Lal, Incharge C.J.M.-cum- Sr. Civil Judge-II-cum- Asstt. Sessions Judge-I, Sahibganj	-	-	-	-	-	-	0	-	-	0	-	27	-	-	27
5	Sri Binay Kumar Lal, A.C.J.M.-cum- Sr. Civil Judge-I-cum-Asstt. Sessions Judge-II, Sahibganj	6	-	-	-	3	1	4	4	-	4	-	152	33	12	197

6	Sri Rajiv Ranjan, District & Addl. Sessions Judge- I, Rajmahal	-	1	-	4	-	-	4	-	4	4	-	22	19	1	42
7	Sri Satyapal, A.C.J.M-cum- Sr. Civil Judge-I-cum- Asstt. Sessions Judge, Rajmahal	6	-	-	7	2	3	12	4	8	12	-	306	129	25	460
	Total	49	1	1	53	5	4	62	16	46	62	11	790	184	39	1013

Note- The information must be in accordance with report sent/uploaded to Hon'ble the Supreme Court

